

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3072

ANSWERED ON:15.03.2011

CRIME RATE IN DELHI

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Yaskhi Shri Madhu Goud

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether as per latest report by the National Crime Records Bureau (NCRB), Delhi has the highest crime rate in relation to children as compared to the national average;
- (b) if so, the details in this regard;
- (c) whether the Centre for Child Rights has declared the figures of NCRB as misleading;
- (d) if so, the details thereof and the reasons therefor;
- (e) the action taken by the Government in this regard; and
- (f) the other corrective steps taken or likely to be taken by the Government to control/prevent crimes against children?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Yes, Madam. As per the latest report by the National Crime Records Bureau (NCRB), Delhi has the highest crime rate in relation to children as compared to the national average. The Crime rate (incidence of crime per lakh of population) of 16.0 reported in Delhi, as compared to national average of 2.1, has been found to be highest amongst all States and UTs during 2009.
- (c) to (e): No such information is available with the Government.
- (f): Delhi Police has formed Special Police Unit for Women & Children for the safety and security of the women and children and a detailed Standing Order No.68, regarding the duties of the Police under the Juvenile Justice (Care and Protection of Children) Act, 2000 and Juvenile Justice (Care and Protection of Children) Rule-2007, has been issued by the Delhi Police.